

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.104**  
IA-2089/2020  
In  
IB-1443(ND)/2019

**IN THE MATTER OF:**

M/s. Elite Steels Pvt. Ltd.

**VS.**

M/s. Growthways Trading Pvt. Ltd.

**... FINANCIAL CREDITOR**

**..... RESPONDENT**

**SECTION :**

U/s. 7 IBC, 2016

**Order delivered on 26.3.2021**

**CORAM:**

**DR. DEEPTI MUKESH,**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Intervener :

:

: For Suspended board: Mr. Mohit Nandwani , Advocate

:

**ORDER**

**IA -2089/2020 :**

This Application be heard by the regular Bench.

List this application before the regular Bench on 20<sup>th</sup> April, 2021.

- Sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sd-

(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)